

1	2	3
15.	Madhya Pradesh	4949
16.	Maharashtra	5602
17.	Manipur	1
18.	Mizoram	2
19.	Nagaland	13
20.	Orissa	2385
21.	Punjab	2133
22.	Rajasthan	5855
23.	Tamil Nadu	4107
24.	Tripura	151
25.	Uttar Pradesh	8703
26.	Uttaranchal	345
27.	West Bengal	3890
Union Territories		
1.	Chandigarh	16
2.	Pondicherry	11
TOTAL :		64015

Note: The remaining States/Union Territories have no rail line.

(b) Among all States, Rajasthan has the second largest route length of 5855 kilometres.

Setting up of steel plant in Ujjain

†2613. SHRI RAGHUNANDAN SHARMA: Will the Minister of STEEL be pleased to state:

- (a) the progress made in the process of setting up of steel plant in Ujjain district;
- (b) by when this plant will start production;
- (c) if not, the reasons therefor; and
- (d) the measures being taken by Government to remove the hurdles, if any?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) to (d) The Steel Processing Unit (SPU) in Ujjain district of Madhya Pradesh has been approved 'in-principle' by the Steel Authority of India Limited (SAIL). Land for the project has been acquired and soil survey and testing has been completed. Presently, the tendering activities for various packages are underway. The time frame for start of production would be firmed up after completion of the tendering process.

†Original notice of the question was received in Hindi.

As per the directive issued by the Ministry of Environment and Forests, environmental clearance is required for steel processing units which are having a Rolling Mill. Accordingly, action is underway for obtaining environmental clearance.

Exploring coal in foreign countries

2614. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL : Will the Minister of STEEL be pleased to state:

- (a) the details of Special Purpose Vehicle (SPV), International Coal Ventures, which is being contemplated for exploring coal in foreign countries;
- (b) the details of constitution and membership of committee to oversee the functioning of Coal Venture Fund; and
- (c) the details of criteria for its membership?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) Government had approved the formation of International Coal Venture Limited (ICVL), promoted by Steel Authority India Limited (SAIL), Coal India Limited (CIL), Rashtriya Ispat Nigam Limited (RINL), National Mineral Development Corporation (NMDC) and National Thermal Power Corporation (NTPC) for securing metallurgical and thermal coal assets from overseas for use by the participating Public Sector Undertakings. ICVL has been empowered with autonomy and freedom accorded to Navratna companies, it has been incorporated as a company on 20.5.2009.

(b) and (c) No coal venture fund has been instituted for ICVL. However, the company has been authorised with an initial equity capital of Rs.3500 crores. SAIL and CIL are to contribute Rs.1000 crores each and the remaining three companies are to contribute Rs.500 crores each. A Review-cum-Monitoring Committee has been constituted to review periodically and monitor the progress and performance of ICVL with the following composition:

- i) Chairman- Secretary (Steel)
- ii) Member- Secretary (Coal) / Representative not below rank of JS
- iii) Member- Secretary (Power) / Representative not below rank of JS
- iv) Convenor- Joint Secretary, Ministry of Steel.

Ship breaking facility at Alang

2615. SHRI GIREESH KUMAR SANGHI :

SHRI SANTOSH BAGRODIA :

Will the Minister of STEEL be pleased to state:

- (a) whether any study has been commissioned by Government to scientifically improve the ship breaking facility at Alang;
- (b) if so, the details thereof and the recommendations thereof;